

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	281/17	Maharashtra State Power Generating Company Ltd. Vs. Maharashtra Electricity Regulatory Commission & Anr.	2628/2017 Dated 16/08/2017	04/09/2017		25/09/2017
2.	IA 735/17 in DFR NO. 2780/17 (IA 735/17- for delay in filing)	BSES Rajdhani Power Limited Vs. Delhi Electricity Regulatory Commission	2780/2017 Dated 29/08/2017	04/09/2017		25/09/2017
3.	284/17 & IA 738/17 (IA 738/17- for exemption from filing certified copy of impugned order)	Adani Power Rajasthan Limited Vs. Rajasthan Electricity Regulatory commission & Ors	2390/2017 Dated 27/07/2017	04/09/2017		25/09/2017
4.	IA 730/17 in DFR NO. 2458/17 (IA 730/17- for delay in filing)	Meghalaya Power Distribution Corporation Ltd. Vs. Meghalaya State Electricity Regulatory Commission	2458/2017 Dated 02/08/2017	06/09/2017		26/09/2017
5.	282/17 & IA 734/17 (IA 734/17- for direction)	Jaiprakash Power Ventures Limited. Vs. Madhya Pradesh Electricity Regulatory Commission & Ors.	2762/2017 Dated 24/08/2017	06/09/2017		27/09/2017 (as requested by counsel)
6.	IA 721/17 in DFR NO. 2697/17 (IA 721/17- for delay in filing)	M/s. Ramnad Solar Power Ltd. Vs. Tamil Nadu Electricity Regulatory Commission & Ors.	2697/2017 Dated 21/08/2017	07/09/2017		26/09/2017
7.	IA 723/17 in DFR NO. 2696/17 (IA 723/17- for delay in filing)	M/s. Adani Green Energy (Tamil Nadu) Ltd. Vs. Tamil Nadu Electricity Regulatory Commission & Ors.	2696/2017 Dated 21/08/2017	07/09/2017		26/09/2017
8.	IA 726/17 in DFR NO. 2698/17 (IA 726/17- for delay in filing)	M/s. Kamuthi Renewable Energy Ltd. Vs. Tamil Nadu Electricity Regulatory Commission & Ors.	2698/2017 Dated 21/08/2017	07/09/2017		26/09/2017
9.	279/17 & IA 728/17 & IA 729/17 (IA 728/17- for stay, IA 729/17- for exemption from filing certified copy of impugned order)	Municipal Corporation of Greater Mumbai Vs. Maharashtra Electricity Regulatory Commission & Ors.	2425/2017 Dated 31/07/2017	07/09/2017	J.Sagar Associate for R-2	27/09/2017

10.	283/17	Jaiprakash Power Ventures Limited. Vs. Madhya Pradesh Electricity Regulatory Commission & Ors.	2502/2017 Dated 04/08/2017	07/09/2017		27/09/2017
11.	IA 732/17 in DFR NO. 2497/17 (IA 732/17- for delay in filing)	Meghalaya Power Transmission Corporation Ltd. Vs. Meghalaya State Electricity Regulatory Commission	2497/2017 Dated 04/08/2017	08/09/2017		26/09/2017
12.	IA 733/17 in DFR NO. 2508/17 (IA 733/17- for delay in filing)	Meghalaya Power Generation Corporation Ltd. Vs. Meghalaya State Electricity Regulatory Commission	2508/17 Dated 08/08/2017	08/09/2017		26/09/2017
13.	IA 739/17 in DFR NO. 2428/17 (IA 739/17- for delay in filing)	Federation of Karnataka Chamber of Commerce and Industry (FKCCI) Vs. Karnataka Electricity Regulatory Commission & Ors	2428/2017 Dated 31/07/2017	08/09/2017		27/09/2017

Dated: 12/09/2017

**By Order
Sd/-
Dy. Registrar**